

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 2313 of 2013

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

07/07.07.2020: Call for a report from the court concerned about the latest status of Deoghar (T) P.S. Case No. 432/2013 (G.R. No. 1306/2013), so far as it relates to the petitioner(s) and list this case in the next week.

Let this order be communicated to the court below concerned through FAX at the earliest.

Anu/-

(ANANDA SEN, J.)